

GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS

LOK SABHA  
STARRED QUESTION NO.\*152

TO BE ANSWERED ON THE 8<sup>th</sup> MARCH, 2016/PHALGUNA 18, 1937 (SAKA)

ANNUAL RETURNS BY NGOS

\*152. SHRI NISHIKANT DUBEY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether all the Non-Governmental Organisations (NGOs) registered under the Foreign Contributions (Regulation) Act, 2010 are submitting their annual returns of accounts regularly;

(b) if so, the details thereof;

(c) if not, the details of NGOs which have not filed their annual returns during the last three years, State/UT-wise; and

(d) the details of action taken against those defaulting NGOs under relevant provisions of the law?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJJU)

(a) to (d): A Statement is laid on the Table of the House.

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STATEMENT IN REPLY TO THE LOK SABHA STARRED QUESTION NO.\*152  
FOR 08.03.2016.

(a) to (c): As per data maintained, out of the all associations registered under Foreign Contributions (Regulation) Act, 2010 (FCRA, 2010) some have not filed their annual return regularly. The State-wise/UT-wise details are at Annexure.

(d): As per Rule 17(1) of Foreign Contribution (Regulation) Rules 2011 (FCRR, 2011) every person who receives foreign contribution is required to submit Annual Accounts for each financial year within a period of nine months from closure of the year i.e. by 31<sup>st</sup> December. Action against defaulter Association is initiated as per provisions contained in FCRA, 2010 and FCRR, 2011, which include imposing of penalty , cancellation of registration etc.

FCRA, 2010 came in to force with effect from 01/05/2011. Since then, notices were issued to around 21,000 associations in 2011 and to 10,343 associations in 2014 for not filing annual returns continuously for three years. Consequently, registration of 4138 associations was cancelled in July 2012 and of 10,117 in March 2015 after issue of Show Cause Notices to such associations and giving them adequate opportunity. In 2014, penalty amounting to Rs.5,20,82,031/- has been imposed on 341 associations for late submission of mandatory annual returns.

State/UT-wise details of registered associations who have not filed annual return for 2010-2011

State	Total Registered associations on 31/03/2011	Total Number of Registered associations who did not file annual return
Andaman & Nicobar Islands	20	8
Andhra Pradesh	5290	2561
Arunachal Pradesh	65	44
Assam	442	186
Bihar	1772	928
Chandigarh	72	25
Chhattisgarh	305	75
Dadra & Nagar Haveli	15	4
Daman and Diu	1	0
Delhi	2179	716
Goa	173	69
Gujarat	1787	637
Haryana	241	122
Himachal Pradesh	199	93
Jammu & Kashmir	152	58
Jharkhand	667	211
Karnataka	2911	1270
Kerala	2786	1109
Madhya Pradesh	839	370
Maharashtra	3788	1682
Manipur	822	498
Meghalaya	184	58
Mizoram	57	27
Nagaland	202	105
Orissa	2358	1031
Pondicherry	111	31
Punjab	220	95
Rajasthan	765	326
Sikkim	23	13
Tamil Nadu	5633	2204
Tripura	49	25
Uttar Pradesh	2932	1688
Uttarakhand	389	107
West Bengal	3379	1335
Total	40828	17711

State/UT-wise details of registered associations who have not filed annual return for 2011-2012

State Name	Total Registered associations on 31/03/2012	Total Number of Registered associations who did not file annual return
Andaman & Nicobar Islands	21	9
Andhra Pradesh	5475	2943
Arunachal Pradesh	72	45
Assam	457	198
Bihar	1880	1038
Chandigarh	78	27
Chhattisgarh	317	84
Dadra & Nagar Haveli	15	4
Daman and Diu	2	1
Delhi	2306	824
Goa	179	94
Gujarat	1858	783
Haryana	258	141
Himachal Pradesh	208	96
Jammu & Kashmir	162	60
Jharkhand	710	254
Karnataka	3075	1414
Kerala	2826	1175
Madhya Pradesh	876	401
Maharashtra	4045	1982
Manipur	854	569
Meghalaya	191	57
Mizoram	66	35
Nagaland	216	130
Orissa	2462	1139
Pondicherry	119	35
Punjab	243	104
Rajasthan	816	373
Sikkim	27	12
Tamil Nadu	5835	2489
Tripura	53	25
Uttar Pradesh	3097	1859
Uttarakhand	415	131
West Bengal	3615	1550
Total	42829	20081

State/UT-wise details of registered associations who have not filed annual return for 2012-2013

State Name	Total Registered associations on 31/03/2013	Total Number of Registered associations who did not file annual return
Andaman & Nicobar Islands	22	16
Andhra Pradesh/Telgana	5682	3403
Arunachal Pradesh	74	57
Assam	485	249
Bihar	1950	1234
Chandigarh	82	42
Chhattisgarh	330	116
Dadra & Nagar Haveli	16	10
Daman and Diu	2	1
Delhi	2386	1092
Goa	181	100
Gujarat	1923	940
Haryana	279	178
Himachal Pradesh	209	110
Jammu & Kashmir	172	78
Jharkhand	733	297
Karnataka	3154	1589
Kerala	2860	1248
Madhya Pradesh	933	498
Maharashtra	4247	2406
Manipur	880	639
Meghalaya	193	79
Mizoram	68	37
Nagaland	223	147
Orissa	2519	1328
Pondicherry	123	43
Punjab	254	121
Rajasthan	854	462
Sikkim	27	17
Tamil Nadu	5991	2989
Tripura	54	31
Uttar Pradesh	3179	2151
Uttarakhand	442	176
West Bengal	3715	1860
Total	44242	23744

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